

establishments during the last three years alongwith the locations of these establishments as on date:

(b) the profit earned by India Tourism Development Corporation, during each of the last three years;

(c) whether the India Tourism Development Corporation has prepared/contemplated to prepare new schemes for the development of its units in Delhi;

(d) if so, the details thereof; and

(e) if not the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA):

(a) A total amount of Rs.12.71 crores was incurred on its Delhi based commercial units viz., Hotel Ashok, Janpath, Lodhi, Ranjit, Qutab, Samrat, Kanishka, Ashok Yatri Niwas, Duty Free Shops at I.G.I. Airport, New Delhi and Tax Free Shop at Ashok Hotel during the last three years.

(b) The information is given as under :

Year	Net Profit earned (before tax)
1993-94	24.02
1994-95	43.17
1995-96 (Provisional)	65.19

(c) to (e). Yes, Sir. The tentative Plan proposals of ITDC for the year 1996-97 include the following components :-

(i) Reconstruction of the existing Lodhi Hotel into a 310 room five star hotel.

(ii) A total plan provision of Rs.8.34 crores has been made for renovation/improvement schemes in hotel Ashok, Samrat, Qutab, Kanishka, Janpath, Ranjit and Ashok Yatri Niwas, New Delhi.

[English]

Inclusion of Backward Communities in SCs/STs list

2530. SHRI JAGAT VIR SINGH DRONA :
SHRI CHURCHILL ALEMAO :

Will the Minister of WELFARE be pleased to state :

(a) whether the National Commission for Backward Classes has received any request from various backward communities to include and consider them as Scheduled Castes/Scheduled Tribes instead of "Other Backward Classes"; and

(b) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b). Yes Sir. The National Backward Classes Commission (NCBC) has received a request from Kaniyara Seva Samaja, Mysore to include

them in the list of Scheduled Tribes. As inclusion of a community in the list of Scheduled Tribes is not within the purview of the NCBC, under the NCBC Act, the Commission has advised the Kaniyara Seva Samaja to approach the Government.

Equity Capital of Cochin International Airport

2531. SHRI A.C. JOS :

SHRI RAMESH CHENNITHALA :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Airport Authority of India propose to make investments in the equity capital of Cochin International Airports Limited;

(b) if so, the details thereof;

(c) whether Airport Authority of India propose to provide the navigational equipments, Redars and other technical assistance to the above Airport;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Airport Authority of India has no plan, at present, to invest in the equity capital of Cochin International Airports Limited.

(b) Does not arise.

(c) No, Sir.

(d) and (e). Do not arise.

[Translation]

Foreign Aids

2532. SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Will the Minister of WELFARE be pleased to state:

(a) whether the Union Government get foreign aid for the welfare of blinds, deaf and dumb, mentally retarded and physically handicapped persons;

(b) if so, the amount of foreign aid obtained under this head during the last three years;

(c) whether any scheme has been formulated in Bihar under this programme;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b). Ministry of Welfare received financial assistance from, the US India Rupee Fund through the National Institute on Disability and Rehabilitation Research (NIDRR), USA for the District Rehabilitation Centre (DRC) project for 1985-94. The